

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:4536  
ANSWERED ON:22.05.2006  
BOARD COMMISSION FOR FLOOD CONTROL  
Barman Shri Ranen

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether there are separate Boards/Commissions for Flood Control in the States;
- (b) if so, under which Flood Control Board/Commission in West Bengal falls;
- (c) whether the Government proposes to make a separate Flood Control Board/Commission for the Northern part of said State from where at least 31 rivers crosses;
- (d) if so, the details thereof and the time by which it is likely to be constituted; and
- (e) if not, the reasons therefor?

**Answer**

THE MINISTER OF WATER RESOURCES (PROF. SAIF-UD-DIN SOZ)

(a) Yes Sir. Ganga Flood Control Board with Ganga Flood Control Commission as its secretariat for Ganga basin states, and Brahmaputra Board for Brahmaputra & Barak basin states are the Central Government organisations for the purpose. Some Flood Control Boards have also been set up in some of the States.

(b) Major flood prone area of West Bengal state falls under the jurisdiction of Ganga Flood Control Commission. Farakka Barrage Project takes care of the erosion problem within its jurisdiction along river Ganga.

There is also a North Bengal Flood Control Commission under the Govt. of West Bengal for planning and taking up flood management works on rivers flowing through North Bengal area.

(c), (d) & (e) As a follow up action on the direction of the Prime Minister after unprecedented flood in July 2004 and severe erosion in the states of Assam, Bihar and West Bengal, the Ministry of Water Resources, Govt. of India constituted a Task Force for Flood Management/Erosion Control under the chairmanship of Chairman, CWC in August 2004 with representatives of State Govt., Central Ministries/Organisations and eminent experts as members of the Committee to examine the flood and erosion problem in Assam & neighbouring states, West Bengal, Bihar & Eastern Uttar Pradesh. The Task Force has proposed setting up of Sikkim and North Bengal River Management Board. Besides, a proposal for setting up North East Water Resources Authority (NEWRA) is also under consideration of the Government.

The Principal Secretary to Prime Minister reviewed the status of constitution of NEWRA in a meeting held on 23.01.06. Apart from other issues and decisions it was decided that it would be necessary to empower NEWRA to accord statutory clearances under various regulations/statutes. As decided during the meeting a Small Working Group has been constituted with a representative from Planning Commission, Ministry of Power, PMO and Ministry of Water Resources by Prime Minister Office, vide PMO ID No. 450/50/C/2/05/ ES-I dated 28.02.2006 on North East Water Resources Authority.